

(26)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/217, 218, 219/CAA/2017

**NAME OF THE TRANSFEROR
NAME OF THE TRANSFEROR**

: CHERRY INTERNATIONAL TRADING PVT LTD
: MEGAPRO INVESTEMENTS PVT LTD

NAME OF THE TRANSFERRE

: XS REAL PROPERTIES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. A-M-I L A W G O

Counsel for
Petitioner

[Signature]

ORDER

Counsel for the Applicant present and submitted that the report of OL has not been submitted. The representative of the OL submitted that time be granted to submit the report. At request, time is enlarged. Put up on **21.12.2017 at 10.30 A.M.**

**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**

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